

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 08/08/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/08/2018 is circulated for information.


(Mohinder Singh)
Deputy Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001								1	
2002									
2003									
2004					2				
2005	1	5			6	3		11	
2006		2			6		4	5	
2007	3	17	7		19	8	6	35	
2008	3	11	109		99	28	34	33	35
2009	4	301	485	7	513	300	70	121	297
2010	15	713	354	66	592	717	97	273	330
2011	17	808	681	290	660	769	135	363	395
2012	26	1065	585	542	881	853	291	451	603
2013	56	1146	637	1424	887	1546	228	662	589
2014	227	1330	723	1641	1297	1627	325	983	582
2015	408	1453	682	1738	1141	1282	458	683	448
2016	613	2071	1148	1763	1408	1444	610	518	757
2017	687	2124	1075	1738	1275	1495	454	710	972
2018	1365	2502	2715	1794	1064	1823	763	1083	822
TOTAL	3425	13548	9201	11003	9850	11895	3476	5932	5830

MONTHLY STATEMENT FOR THE MONTH OF July,2018 AS ON 01.08.2018

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES									
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	
DELHI	845	73	2346	0	3	3267	0	175	22	209	0	2	408	0	10	14	4	0	0	0	28	0	8	0	3	0	11	0
MUMBAI	5239	4599	3810	0	0	13648	4	34	7	39	0	0	80	0	1	1	0	0	0	0	2	0	0	0	0	0	0	0
KOLKATA	3704	1627	3419	0	0	8750	547	180	234	164	0	0	578	209	3	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3149	2451	5416	2	0	11018	2	82	38	121	0	0	290	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2673	1514	5636	0	0	9823	18	68	19	128	0	0	215	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5513	2267	3925	0	0	11705	7	194	46	76	0	0	316	1	23	3	2	0	0	0	0	0	0	0	3	0	3	0
ALLAHABAD	1680	407	1652	0	0	3719	17	84	0	101	0	0	185	2	0	0	0	0	0	0	1	0	3	0	19	0	22	0
CHANDIGARH	3250	366	2097	0	0	5713	0	95	48	146	0	0	289	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1756	727	3330	0	0	5813	0	46	8	107	0	0	161	1	0	0	0	0	0	0	62	0	11	0	25	0	36	0
TOTAL	27789	14031	31631	2	3	73456	595	958	422	1091	0	2	2522	213	38	18	6	0	0	62	0	11	0	25	0	36	0	
TOTAL																												

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.07.2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of June,2018 for 50.5 no. of days as under.

Note :

- 1 Mrs. Archana Wadhwa, Member (Judicial)
- 2 Sh. M.V. Ravindran, Member (Judicial)
- 3 Sh. Ashok Jindal, Member(Judicial))
- 4 Dr. D. M. Mishra, Member (Judicial)
- 5 Sh. Anil Choudhary, Member(Judicial)
- 6 Sh. S. K. Mohanty, Member (Judicial)
- 7 Sh. Ramesh Nair, Member (Judicial)
- 8 Ms. Sulekha Beevi C.S., Member(Judicial)
- 9 Shri S.S. Garg, Member (Judicial)
- 10 Sh. P. K. Choudhary, Member (Judicial)
- 11 Sh. Raju,Member(Technical)
- 12 Sh. C.J. Mathews,Member(Technical)
- 13 Sh. V. Padmanabhan, Member(Technical)


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|-----|---|-----|
| 7 | 14 Sh. M.M. Damodhar, Member(Technical) | Nil |
| 2 | 15 Sh. Anil G. Shakkwar,Member(Technical) | 3 |
| Nil | 16 Sh. Devender Singh, Member(Technical) | 1 |
| 1 | 17 Sh. P. Venkata Subba RaoMember (Tech.) | 1 |
| 1 | 18 Sh. P. Dinesha Member(Judicial) | 4 |
| 1 | 19 Sh. C.L. Mahar Member(Technical) | 1 |
| nil | 20 Sh. Ajay Sharma Member(Judicial) | nil |
| 1/2 | 21 Sh. Bijay Kumar Member(Technical) | Nil |
| nil | 22 Ms. Rachna Gupta Member(Judicial) | 5 |
| 2 | 23 Mr.Sanjiv Srivastava Member (Technical) | 7 |
| 3 | 24 Dr. Suvendu Kumar Pati, Member(Judicial) | 1 |
| 2 | 25 Mr. P. Anjani Kumar, Member(Technical) | 2 |
| 6 | | |
| 1 | | |

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE								
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	
3	0	11	0	14	0	119	12	144	0	0	275	0	916	97	2407	0	5	3425	0	
5	2	0	0	7	0	46	32	97	0	0	175	4	5223	4573	3752	0	0	13548	0	
0	0	0	0	0	0	73	24	33	0	0	130	13	3814	1837	3550	0	0	9201	743	
0	0	0	0	0	0	118	38	100	0	0	256	2	3113	2451	5437	2	0	11003	0	
0	0	0	0	0	0	46	27	115	0	0	188	3	2695	1506	5649	0	0	9850	15	
0	0	0	0	0	0	66	42	46	0	0	154	0	5664	2274	3957	0	0	11895	8	
3	0	0	0	3	0	247	82	99	0	0	428	12	1494	325	1657	0	0	3476	7	
1	0	1	0	2	0	63	15	13	0	0	91	0	3285	399	2248	0	0	5932	0	
0	0	0	0	0	0	55	24	65	0	0	144	1	1747	711	3372	0	0	5830	0	
12	2	12	0	26	0	833	296	712	0	0	1841	35	27951	14173	32029	2	5	74160	773	


 (Mohinder Singh)
 Deputy Registrar.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of July ,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	3267	433	275	3425
MUMBAI	13648	75	175	13548
KOLKATA	8750	581	130	9201
CHENNAI	11018	241	256	11003
BANGALORE	9823	215	188	9850
AHMEDABAD	11705	344	154	11895
ALLAHABAD	3719	185	428	3476
CHANDIGARH	5713	310	91	5932
HYDERABAD	5813	161	144	5830
TOTAL	73456	2545	1841	74160